IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CAA-247/(ND)/2017

IN THE MATTER OF:

M/s. Redcube Mktg. Solutions (P) Limited and SP Guides Publication (P) Limited

.. PETITIONER

SECTION:

Under Section 230-232

Order delivered on 25.9.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Sushil Aggarwal, Advocate

Ms. Priya Jindal, Advocate

For the Respondents :

ORDER

Hon'ble Member (Judicial) not sitting.

Re-notify this case on 11.10.2017.

(S.P. Gahlaut)
Bench officer-III

Surjit 25.9.2017